

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 10.04.2017
COURT NO. 3
ITEM NO. 30

INTERLOCUTORY APPLICATION NO. 1
(Application for Condonation of Delay in filing the Special Leave Petition)
IN
PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) CC NO. 7116 OF 2017
WITH PRAYER FOR INTERIM RELIEF

JITENDRA JEET SINGH AND ANR.

...PETITIONER

VERSUS

UNION OF INDIA AND ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 06.01.2017 & 06.01.2010 passed by the High Court of Judicature at Allahabad in Civil Misc. Review Petition NO. 32553/2010 & Civil Misc. Writ Petition No. 63383/2009 respectively.

It is submitted that Special Leave Petition filed against order dated 06.01.2017 is within time, and there is a delay of 2509 days in Special Leave Petition filed against order dated 06.01.2010 and counsel has filed an application for condonation of delay to condone the said delay.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 07th day of April, 2017.

ASSISTANT REGISTRAR

Copy to:
Mr. Avinash Kumar, Advocate

ASSISTANT REGISTRAR